

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 42 of 2020

IN THE MATTER OF:

Gujarat Maritime Board

...Appellant

Versus

**Mr. Abhijit Guhathakurta, R.P. of
EPC Constructions India Ltd. & Anr.**

...Respondents

Present:

For Appellant : **Mr. Gursharan H. Virk and Mr. Nakul Mohta,
Advocates**

For 1st Respondent: **Mr. Nakul Sachdeva and Mr. Aakarshan Sahay,
Advocates**

O R D E R

21.01.2020 List this appeal 'for Admission (After Notice)' on **3rd February, 2020** before appropriate Bench along with '*Company Appeal (AT) (Insolvency) No. 1157/2019 and 'Company Appeal (AT) (Insolvency) No. 1474/2019'*, after taking necessary orders from the Hon^{ble} Chairperson.

In the meantime, parties may complete their pleadings.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

/ns/sk/